## MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR

### **REGIONAL WORKSHOP FOR ADVOCATES**

(through online and other modes of communication)

# 16<sup>th</sup> & 17<sup>th</sup> June, 2023

**Cluster of Districts** – Bhopal, Narmadapuram, Vidisha, Raisen, Sagar, Damoh, Chhatarpur, Tikamgarh, Panna, Chhindwara, Betul, Khandwa, Harda, Mandleshwar, Alirajpur, Ratlam and Mandsaur

## PROGRAMME

#### DAY ONE: 16.06.2023 (Friday)

TIME	TOPICS	
10.30 a.m. to 10.40 a.m.	Inaugural and overview of the Workshop	
	By: Director, MPSJA	
10.40 a.m. to 12.00 noon	Art of Cross-Examination & preparation of final arguments	
	(Followed by open interaction)	
	By: Shri Tajinder Singh Ajmani Faculty Member (Sr.), MPSJA	
TEA BREAK (12.00 noon to 12.15 p.m.)		
12.15 p.m. to 01.45 p.m.	Contemporary law relating to offences against women and children	
	(Followed by open interaction)	
	By: Shri Manish Sharma Faculty Member (Jr.1), MPSJA	
LUNCH BREAK (01.45 p.m. to 02.30 p.m.)		
02.30 p.m. to 03.45 p.m.	Law relating to Court Fees and Suits valuation	
	(Followed by open interaction)	
	By: Smt. S. Vineeta Faculty Member (Jr.2), MPSJA	
	10.30 a.m. to 10.40 a.m. 10.40 a.m. to 12.00 noon TEA BREAK 12.15 p.m. to 01.45 p.m. LUNCH BREA	

DAY TWO: 17.06.2023 (Saturday)			
Ι	10.30 a.m. to 11.45 a.m.	Primary & secondary evidence and law relating to Electronic Evidence	
		(Followed by open interaction)	
		By: Shri Manish Sharma Faculty Member (Jr.1), MPSJA	
TEA BREAK (11.45 a.m. to 12.00 noon)			
П	12.00 noon to 1.15 p.m.	Principles of pleading and drafting	
		(Followed by open interaction)	
		By: Shri R.K. Sanghi Advocate, High Court of M.P., Jabalpur	
	LUNCH BREAK (01.15 p.m. to 02.00 p.m.)		
III	02.00 p.m. to 03.15 p.m.	(i). Key issues relating to Plea Bargaining and compounding in criminal cases	
		(ii) ADR Procedure – Role of Advocates	
		(Followed by open interaction)	
		By: Shri Padmesh Shah Additional Director, MPSJA	
IV	03.15 p.m. onwards	Role of Advocates in justice dispensation and Professional ethics	
		(Followed by open interaction and valedictory)	
		By: Director, MPSJA	

Note: -

- (1) Schedule is subject to change under exigencies, if any.
- (2) It is advisable to observe instructions/directions regarding this workshop issued by MPSJA from time to time.